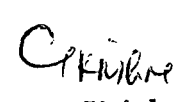


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA./TA/MP. No. MA 313/94 /199 (OA 367/93)

Versus.....

Date of Order	Orders
<u>20.7.94</u>	Sh. Virendra Lodhe, Counsel for the applicant. Sh. K. N. Shrivastava, Counsel for the respondent. This is an MA for restoration of OA 367/93, which was dismissed in default on 6.7.94. We are satisfied with the reasons stated in this application. MA for restoration is accepted. The OA in question is restored to its original position and it may now be fixed for hearing on 15.9.94. MA stands disposed of accordingly.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judicial)